

**MINISTRY OF FINANCE**  
**DEPARTMENT OF ECONOMIC AFFAIRS**  
**LOK SABHA**

UNSTARRED QUESTION NO. 518

TO BE ANSWERED ON FRIDAY JULY 20, 2018/ASHADHA 29/1940 (SAKA)

**“SOVEREIGN WEALTH FUND”**

**518: Smt. Poonam Mahajan M.P :**

**Will the Minister of FINANCE be pleased to state:**

- (a) Whether various Governments of the world have channeled their investments in the country through the Sovereign Wealth Fund (SWF);
- (b) if so, the details thereof including the legal, implementation and operational framework under which investments from SWF are being carried out in the country and the benefits accrued from the same; and
- (c) the details and the amount of funds invested by each SWF in the country during each of the last ten years, year-wise

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF FINANCE

**(SHRI. PON.RADHAKRISHNAN)**

a) & b) As on June 30, 2018 there are 24 countries whose Governments as Sovereign Wealth Funds (SWFs) have channeled their investments in India under the regulatory framework for Foreign Portfolio Investors. The list of the countries along with their total assets under custody as on June 30, 2018 is in **Annexure 1**. Section 12 (1A) of SEBI Act, 1992 stipulates that no foreign institutional investor shall buy or sell or deal in securities except under and in accordance with the conditions of a certificate of registration obtained from the Board in accordance with the regulations made under this Act. Accordingly, SEBI (Foreign Portfolio Investors) Regulations, 2014 were notified to put in place a framework for registration and procedures with regard to foreign investors who propose to make portfolio investment in India. In terms of Regulation 5(a) of SEBI (Foreign Portfolio Investors) Regulations, 2014, sovereign wealth funds are eligible for registration as Category I foreign portfolio investor. Further, SEBI vide circular dated April 10, 2018 clarified on the clubbing of investment limits of foreign Government/ foreign Government related entities including sovereign wealth funds. In terms of Regulation 21(7) of SEBI (Foreign Portfolio Investors) Regulations, 2014, the purchase of equity shares of each company by a single foreign portfolio investor or an investor group shall be below ten percent of the total paid up capital of the company. The investment by sovereign wealth funds is generally long term in nature and not speculative. The investment by sovereign wealth funds indicate stability of the funds flow in the country.

c) The country wise net investment by sovereign wealth funds for the last six financial years, which is readily available, may be seen in **Annexure 2**.

**Annexure 1 of the Lok Sabha Unstarred Question No. 518 to be answered on Friday, July 20, 2018/Ashadha 29/1940 (Saka) regarding "Sovereign Wealth Fund"**

**List of the countries along with their total assets under custody as on June 30, 2018**

<b>Serial Number</b>	<b>Country Name</b>	<b>Total AUC (INR Crore)</b>
1	SINGAPORE	1,16,058.86
2	NORWAY	68,865.70
3	UNITED ARAB EMIRATES	52,453.58
4	KUWAIT	28,728.10
5	CANADA	27,902.63
6	CHINA	25,436.51
7	MALAYSIA	25,249.94
8	MAURITIUS	14,094.88
9	SAUDI ARABIA	12,086.03
10	AUSTRALIA	8,398.12
11	SWEDEN	6,273.09
12	SOUTH KOREA	2,397.35
13	UNITED STATES OF AMERICA	2,273.44
14	NETHERLANDS	1,534.67
15	OMAN	977.88
16	NEW ZEALAND	963.20
17	UNITED KINGDOM	795.00
18	BAHRAIN	583.56
19	BRUNEI	338.28
20	JERSEY	251.88
21	JAPAN	195.47
22	THAILAND	50.58
23	QATAR	43.93
24	DENMARK	21.00
<b>Total</b>		<b>3,95,973.68</b>

**Annexure 2 of the Lok Sabha Unstarred Question No. 518 to be answered on Friday, July 20, 2018/Ashadha 29/1940 (Saka) regarding "Sovereign Wealth Fund"**

**Country wise net investment by sovereign wealth funds for the last six financial years**

**(Figures in INR crore)**

Sr.No.	Country	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18	Grand Total
1	Singapore	4875.37	10,450.09	(3712.06)	26,622.31	229.03	2868.12	41,332.86
2	Norway	9378.35	13,634.27	6605.16	2923.22	(5169.22)	5692.00	33,063.78
3	Malaysia	5560.59	8209.37	7186.81	(233.85)	(975.99)	689.68	20,436.60
4	China	-	-	2842.74	18,745.21	(1263.83)	(1454.51)	18,869.62
5	Saudi Arabia	-	-	(187.48)	1768.58	3318.38	2457.30	7356.78
6	Canada	754.04	(37.18)	(479.58)	2443.81	617.95	2968.70	6267.74
7	Netherland	4286.18	893.96	276.88	366.58	(242.07)	(45.75)	5535.78
8	Kuwait	1101.18	931.40	1517.06	756.89	(230.65)	(71.89)	4003.99
9	Australia	(447.74)	431.13	1103.40	676.84	710.34	1371.68	3845.65
10	Sweden	-	-	1816.40	251.69	(74.02)	1243.15	3237.22
11	USA	708.44	334.09	586.04	19.03	140.99	(49.44)	1739.15
12	UK	-	(3.87)	149.02	446.23	636.02	(163.63)	1063.77
13	Oman	-	-	668.88	(34.27)	(56.51)	208.01	786.11
14	New Zealand	40.36	15.12	(101.98)	191.81	51.01	234.22	430.53
15	Bahrain	-	-	-	62.78	186.79	88.15	337.72
16	Japan	-	-	-	-	-	195.80	195.80
17	Brunei	(10.72)	26.50	185.08	(187.28)	(16.75)	126.53	123.36
18	Thailand	-	-	-	11.24	8.46	18.11	37.81
19	Denmark	-	-	21.00	-	-	-	21.00
20	France	-	-	-	-	-	-	-
21	Canada	(6.14)	-	-	-	-	-	(6.14)
22	Belgium	-	(3.89)	(41.79)	(5.83)	-	-	(51.52)
23	Ireland	86.21	(143.46)	(125.96)	(0.05)	-	-	(183.26)
24	Jersey	-	-	-	-	-	(322.76)	(322.76)
25	Qatar	391.03	640.00	429.20	(899.67)	315.44	(1747.06)	(871.06)
26	Korea	1555.62	(328.09)	(820.73)	(1899.63)	(457.82)	176.20	(1774.46)
27	Mauritius	0.06	0.78	(36.45)	0.19	(297.54)	(2382.00)	(2714.96)
28	United Arab Emirates	5060.19	833.27	1241.76	333.05	(5668.26)	(15,778.35)	(13,978.34)
	Grand Total	33,333.02	35,883.47	19,123.40	52,358.89	(8238.27)	(3677.75)	128,782.77